

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-174 of 2013 in DFR-413 of 2013

Dated : 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande
Shri Subhas Khanderao Farande ... Applicant(s)**

Versus

**Maharashtra State Electricity Transmission
Corporation Ltd. & Ors. ... Respondent(s)**

Counsel for the Applicant (s) : Ms. Anagha S. Desai

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R. 4

ORDER

We have heard the learned counsel for the Applicant as well as the learned counsel for the Respondent No.4.

The learned counsel for the Applicant wants to file the additional petition giving the grounds for review. Accordingly, she is permitted to do so.

Post the matter on **12.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt